

finalised a technology policy statement;

- (b) if so, the nature of the same;
- (c) if not, the reasons therefor; and
- (d) whether some new energy sources had been tapped and R&D projects initiated to cover them, with particular reference to biogas, grain storage and water heating?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENT OF ATOMIC ENERGY, ELECTRONIC SCIENCE AND TECHNOLOGY AND SPACE (SHRI SHER SINGH): (a) to (c). Yes Sir; the National Committee on Science and Technology has finalised a technology policy statement and it is currently under consideration of the Government.

(d) Yes Sir; a number of R&D projects to harness new sources of energy have been initiated. A co-ordinated programme of R&D in the areas of Biogas and Solar Energy and its applications including water heating and grain drying/storage, is being implemented under the auspices of the Department of Science and Technology.

**Profit earned by Instrumentation in Kota**

6051. SHRI P. RAJAGOPAL NAIDU: Will the Minister of INDUSTRY be pleased to state:

(a) whether Instrumentation Ltd., Kota has derived any profit during 1977-78; and

(b) if so, how much?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV) (a) and (b). Instrumentation Limited, Kota, has made a profit of Rs. 297.64 lakhs (before tax) for the year 1977-78.

**सार्वजनिक क्षेत्र को बढ़ावा मिलना-शिक्षण**

6062. श्री हीरा भाई : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सार्वजनिक क्षेत्र की एक कपड़ा मिल, जिसका शिबान्यास बारवाडा के निकट भूतपूर्व प्रधान मंत्री द्वारा किया गया था पंचवीं पंचवर्षीय योजनाबद्धि में पूरा किया जाना था ;

(ख) यदि हाँ, तो क्या उक्त मिल की स्थापना हो गई है और यदि हाँ, तो कब, और

(ग) यदि नहीं, तो उसके क्या कारण हैं ।

उद्योग मंत्रालय में राज्य मंत्री (श्री जयदम्बी प्रसाद यादव) : (क) और (ख) स्पष्टतः यह संदर्भ राजस्थान में बांसवाड़ा से है । संयुक्त क्षेत्र की कताई मिल जिसका एक संबन्धक राजस्थान औद्योगिक तथा खनिज विकास निगम है, 1978 की पहली तिमाही से चालू हो गई है ।

(ग) प्रश्न ही नहीं उठता ।

**Setting up a Semi-Judicial Machinery to settle Inter State Boundary Disputes**

6053. PROF. P. G. MAVALANKAR: DR. RAMJI SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are considering one or more proposals for setting up a permanent semi-judicial machinery to go into and decide on the various inter-state boundary disputes and controversies;

(b) if so, main indication thereof;

(c) whether Government have taken any policy decision in principle, on the said matter, if so, what is it; and

(d) if not, why not?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) No, Sir.

(b) Does not arise.

(c) and (d). Government are not in favour of setting up a machinery of the kind referred to in part (a) of the question.